615 Maternity Benefit FEBRUARY 17, 1961 Bill

12.13 hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO. 267

The Minister of Education (Dr. K. L. Shrimali): Sir, while replying to supplementary questions asked by Sarvashri Bahadur Singh and M. L. Dwivedi, to the Starred Question No. 267 on the 21st November, 1960, Dr. B. V. Keskar, Minister of Information and Broadcasting had stated that Hindi has been accepted by the Constitution as the Lingua Franca of the country, that an Expert Committee had been set up to prepare the Hindi Encyclopaedia and that its Chairman was Shri Humayun Kabir while the members were Shri Indra Vidyavachaspati, Shri Hazari Prasad Dwivedi, Dr. D. S. Kothari, Shri Nilkanth Shastri, Shri Babu Ram Saxena, Shri Raj Bali Pandey and Shri Siddheswar Varma with Shri Agnihotri as its Secretary. The correct position is that Hindi has been accepted by the Constitution as the official language of the Union and that the Expert Committee mentioned above drafted only the outline of the scheme for the preparation of the Encyclopaedia and it has long since been replaced by an Advisory Board under whose guidance the work of preparing and publishing the Encyclopaedia is being carried out. The Chairman of the Board is Pandit Govind Ballabh Pant, while the members are Dr. K. L. Shrimali, Prof. Humayun Kabir, Dr. D. S. Kothari, Dr. Suniti Kumar Chatteriee. Shri M. P. Periaswamythooran, Dr. Hazari Prasad Dwivedi. Prof. Nilkantha Shastri, Dr. B. R. Saksena, Dr. G. V. Sitapati, Dr. Siddheswar Varma, Kazi Abdul Wadud, Prof. Satyen Bose, Dr. C. P. Ramaswami Aiyar, Dr. Nihal Karan Sethi, Shri Kaka Saheb Kalelkar, Shri M. Satyanarayana Shri Lakshman Shastri Joshi. Shri Lakshmi Naravan Sudhanshu, Dr. Gopal Tripathi Shri Yashwant Rao Date. Dr Rai Bali Pandev. Dr. Dhirendra Varma, with Dr. Raj Bali Pandey as its Secretary.

[Dr. K. L. Shrimali]

March, 1960 under Section 18 of the University Grants Commission Act, 1956. [Placed in Library, See No. LT-2642/61].

ANNUAL REPORT OF NATIONAL RESE-ARCH DEVELOPMENT CORPORATION OF INDIA

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table a copy of the Annual Report of the National Research Development Corporation of India along with the Audited Accounts for the period ending the 31st March, 1960 (English and Hindi Versions) under sub-Section (1) of Section 639 of the Companies Act, 1956. [Placed in Library, See No. LT-2643/61].

ESTIMATES COMMITTEE

HUNDRED AND FIFTH REPORT

Shri Dasappa (Bangalore): I beg to present the Hundred and Fifth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Eleventh Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Transport and Communications (Department of Communications)—Indian Telephone Industries Ltd., Bangalore.

MATERNITY BENEFIT BILL

REPORT OF JOINT COMMITTEE

Dr. Sushila Nayar (Jhansi): I beg to present the Report of the Joint Committee on the Bill to regulate the employment of women in certain establishments for certain periods before and after child-birth and to provide for payment of maternity benefit to them.